

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-513/ND/2017

In the matter of :

Bakers Circle India (P) Ltd.

....PETITIONER

Vs.

Om Pizzas and Eats (P) Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC, 2016

Order delivered on 04.12.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant :

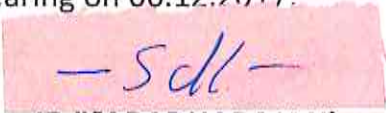
For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

None appears for the petitioner. It is seen from the order dated 21.11.2017 passed by this Tribunal that the matter was originally listed for hearing on 06.12.2017.

In view of the same, the matter be posted for hearing on 06.12.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit Singh
04.12.2017